

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-9252-JK (LD) of 2026

DATED:- 29 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

Dated:- 29.07. 2026

No:-LAW-OIC/7/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner /Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Annexure to the Government Order No.- 9252- JK(LD) of 2026 dated 29.07.2026

S. No.	OWP No.	Title of the Case	OIC
01	1515/2025	Hotel Senorita Boulevard Srinagar V/s UT of J&K & Ors	Safeer Husian Shah, Regional Director, J&K Pollution Control Committee, Kashmir. Email: regionaldirectorkmr@gmail.com Mob: 8492011136
02	1594/2025	Shine Road Construction V/s UT of J&K & Ors	
03	1668/2025	Mohd Hashim Wani (Hotel Ishfan) V/s UT of J&K & Ors	
04	1616/2025	Rather Stone Crusher V/s UT of J&K & Ors	
05	1604/2205	Associated Builders Stone Crusher V/s UT of J&K & Ors	
06	2106/2025	Farooq Ahmad Parray V/s UT of J&K & Ors	
07	3028/2025	Mehraj Din Sofi V/s UT of J&K & Ors	
08	3056/2025	VIP Standard Brick Kiln V/s UT of J&K & Ors	
09	3041/2025	Gulla Khan V/s UT of J&K & Ors	
10	3079/2025	Universal Brick Kiln V/s UT of J&K & Ors	
11	3034/2025	Mohammad Ibrahim Wani V/s UT of J&K & Ors	
12	3060/2025	Showkat Ahmad Tantray V/s UT of J&K & Ors	
13	____/2025	Shabir Ahmad Dar V/s UT of J&K & Ors	
14	____/2025	Syed Firdous Hussian V/s UT of J&K & Ors	
15	3010/2025	Hilal Ahmad Lone V/s UT of J&K & Ors	
16	3034/2025	AM Brick Kiln V/s UT of J&K & Ors	
17	2996/2025	Bismillah Brick Kiln V/s UT of J&K & Ors	
18	2439/2025	Kohinoor Gypsum V/s UT of J&K & Ors	
19	3093/2025	UT of J&K & Ors	
20	17/2026	Dar Woods V/s UT of J&K & Ors	
21		Gulmarg Markaban, Labour Union/Pony Association V/s UT of J&K & Ors	
22		Abdul Majid Mir & Ors V/s UT of J&K & Ors	
23	3155/2025	Shahzada V/s UT of J&K & Ors	
24	3319/2025	Abdul Rashid Sofi V/s UT of J&K & Ors	
25	52/2026	Mohamamd Farooq Mir & Ors V/s UT of J&K & Ors	
26	3301/2025	HMB Stone Crusher V/s UT of J&K & Ors	
27	3256/2025	Bandy Builders Stone Crusher V/s UT	

Safeer Husian Shah

		of J&K & Ors	
28	3349/2025	Ghulam Mohidin Sofi & Anr V/s UT of J&K & Ors	
29	18/2025	Ghulam Mohammad Matto & Ors V/s UT of J&K & Ors	
30	3322/2025	Bismilah Stone Crusher V/s UT of J&K & Ors	
31	3357/2025	Abdul Rashid Bhat & Ors V/s UT of J&K & Ors	
32	5127/2024	Kohinoor Stone Crusher V/s UT of J&K & Ors	
33	3104/2025	Jeelan Builders V/s UT of J&K & Ors	
34	212/2026	MB Road Construction V/s UT of J&K & Ors	
35	215/2026	Allied Road Construction V/s UT of J&K & Ors	
36	237/2026	SAM Brick Kiln & Anr V/s UT of J&K & Ors	
37	249/2026	Ali Mohammad Wani V/s UT of J&K & Ors	
38	280/2026	Inhabitants of Village Devar Pattan V/s UT of J&K & Ors	
39		Abdul Majeed Sheikh V/s UT of J&K & Ors	
40		Seven Chinar Stone Crusher V/s UT of J&K & Ors	
41		Mohd Amin Dar V/s UT of J&K & Ors	
42		Nazir Ahmad Wani V/s UT of J&K & Ors	
43		Fayaz Ahmad Thakur V/s UT of J&K & Ors	
44	213/2026	Residents of Alochi Bagh V/s UT of J&K & Ors Safa Marvah Medical Centre V/s UT of J&K & Ors	
45	636/2026	Dar Poultry, Aripath Wagad Pulwama V/s UT of J&K & Ors	
46	___/2026	Mohd Farooq Ganie V/s UT of J&K & Ors	
47	___/2026	Sudais Brick Kiln V/s UT of J&K & Ors	
48	___/2026	Brick No 5H Brick Kiln and Ors V/s UT of J&K & Ors granting	
49	725/2026	Parvaiz Brick Kiln V/s UT of J&K & Ors	
50	___/2026	Fayaz Ahmad Renzo V/s UT of J&K & Ors	
51	OA No. 1933/2025	Durga Dass V/s UT of Jammu & Kashmir and others	Mr. Vishal Choudhary, SFS, DFO Marwah

Reyazgeu *Im*